

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 39 of 2019**

**IN THE MATTER OF:**

**Cadd Systems and Services Pvt. Ltd. & Anr.**

**...Appellants**

**Versus**

**Competition Commission of India & Anr.**

**...Respondents**

**With**

**Competition Appeal (AT) No. 80 of 2019**

**IN THE MATTER OF:**

**Pentacle Consultants (I) Pvt. Ltd.**

**...Appellant**

**Versus**

**Nagrik Chetna Manch & Ors.**

**...Respondents**

**O R D E R**

**04.01.2021** Let the Fixed Deposit Receipt be renewed for another period of six months from the date of maturity.

**[Justice Bansi Lal Bhat]  
The Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

Ash/GC/